

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two Magistrates for the Academic Programme No.P-1190 on the subject of **“Workshop on Negotiable Instruments Act, 1881”** scheduled to be held from 22.11.2019 to 24.11.2019 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. High Court’s letter ROC.No.682/SO/2019, dated 15.11.2019.

ORDER ROC.No.3352/2019-B.SPL., DATED:16.11.2019

The High Court is pleased to pass the following Orders:


The following two Magistrates, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1190 on the subject of **“Workshop on Negotiable Instruments Act, 1881”** scheduled to be held from 22.11.2019 to 24.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI D.V.R.TEJO KARTHIK, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.	Junior Civil Judge (Juvenile Court)- cum-Judicial Magistrate of First Class, Mahabubnagar.
2.	SRI G.PRABHAKAR, I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.	Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 22.11.2019 to 24.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
16.11.19

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Prl. District and Sessions Judges, Mahabubnagar.
7. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
8. The I Addl. District and Sessions Judge, Mahabubnagar.
9. The I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate, Cyberabad at Malkajiri, Ranga Reddy District.
10. The Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate, Cyberabad at Malkajiri, Ranga Reddy District.
11. The Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.
12. The Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Mahabubnagar.
13. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition grounds, Hyderabad.
14. The District Treasury Officer, Mahabubnagar.
15. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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